

T. S. (D) Case No. 68 of 2017

03.12.2021

Petitioner is absent without steps.

Perused the Case Record.

From the Case Record it is seen that the Petitioner had filed Ptn. No. 1685/2019, stating that the Petitioner is not interested to continue with the case as the Petitioner has shifted to Guwahati.

The T. S. (D) Case No. 68/2017 hence stands disposed as not pressed.


District Judge
Dibrugarh